

**NATIONAL COMPANY LAW TRIBUNAL  
JAIPUR BENCH**  
*(through web-based video conferencing platform)*

**Item No. 120  
CP No. (IB)- 311/9/JPR/2019  
Under Section 9 of IBC, 2016**

**In the matter of:**

**Shyam Duvey, Prop. Harsh Agencies and Infra Projects**

**...Operational Creditor**

**Versus**

**Raj Unique Developers Pvt. Ltd.**

**...Corporate Debtor**

Due to paucity of time, the matter could not be taken up. Post the matter  
to 01.11.2022.



**(Prabhu Dayal Sewda)  
Court Officer**

September 28, 2022  
VG